

approached the Directorate General of Technical Development in October, 1980 for registration. Since the Coin-panj's fixed investment in its fixed assets is below Rs. 3 crores, this unit was registered by the Directorate General of Technical Development on 17th December, 1980 for 3n armuyl capacity of 15,500 tonnes of glazed tiles.

(d) and (e) The information is being collected and will be laid on the Table of the House.

2058. [Transferred to the nth March. 1981].

#### **Beoianuneuidations of Screeiung Com- mittee on Industrial units**

2059. SHRI KALYAN ROY:  
SHRI AMARPROSAD  
CHAKRABORTY:

Will the Minister of INDUSTRY be pleased to state:

(a) -what are the details of the recommendations made by the Screening Committee regarding each of the 59 industrial units which it considered;

(b) vv-'hat ai-e the authorities to whom the recommendations were sent in each case;

(c) what are the details of the follow up action taken in this regard;

(d) whether recommendations of tliis Cmimittee have been implemented and if so, what are the details tiierof and if not, what are the reasons therefor;

(e) what are the grounds of dis-continuation of this Committee;

(f) whether any cell <jr committee has been set up to monitor the sickness of various units and suggest remedies and if so, what are Ifne details thereof; and

(g) hi not, what are the reasons <iierefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI C«ARif\NJIT CHANANA): (a) to (d)

A statement is attached. [See Appendix CXVli^ Annexure Nq. 52].

(e) It was felt that the question of revival/rehabilitation of sick industrial units could be more effectively and expeditiously considered by the administrative Ministry taking into accovmt existing policy norms.

(f) Sickness of industrial units is being monitored by the Reserve Bank of India and financial institutioits; they have set up special administrative arrangements for the purpose. Administrative ministries concerned are also (taking suitable steps.

(g) Does not arise.

#### **Quota of scooters/cars for Central Government Employees**

2060. SHRI BHABANI CHARAN  
PATTANAYAK: SHRI D.  
HEERACHAND:

Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under Government's consideration to reintroduce quota of scooters/cars for Central Government em ployees Vv'hich was abolished in the year 197'; in view of the fact that there is a loing waiting list in open market; snd

(b) if sc, by when a decision is likely to be taken in this regard?

THE MUSriSTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARAN.IIT CHANANA): (a) No, Sir.

(b) Does not arise.

#### **Alleged Foreigners in Assam Ministry**

2061. SHRI ABDUL REHMAN  
SHEIKH:  
SHRI LADLI MOHafJ  
NIGAM:

Will tlie Minister of HOMK AFFAIRS be pleased to'state;

(a) whethtr Government's attention has been diawn to a statement pab-